

RAJASTHAN HIGH COURT, JODHPUR
NOTICE

There will be a Condolence Reference on Tuesday, 15th October, 2024 at 3:45 P.M. in the memory of Late Hon'ble Mr. Justice Rajendra Prakash Soni, Judge, Rajasthan High Court, Jodhpur in the Court of Hon'ble The Chief Justice through video conferencing both at Rajasthan High Court, Jodhpur and Bench, Jaipur. All the Hon'ble Judges and learned Advocates may please assemble.

BY ORDER
(Handwritten Signature)
12/10/2024
REGISTRAR (ADMN.)

AGENDA

Speech by :-

1. Hon'ble the Chief Justice.
2. Advocate General / Additional Advocate General, Rajasthan.
3. The Chairman / Representative, Bar Council of Raj., Jodhpur/Jaipur
4. The President, Rajasthan High Court Advocates Association, Jodhpur.
5. The President, Rajasthan High Court Lawyers Association, Jodhpur.
6. The President Rajasthan High Court Bar Association, Jaipur
7. The President The Jaipur Bar Association, Jaipur

Silence for two minutes.

No. Gen/XIX/Misc/2024/1492

Dated: 12/10/2024

Copy forwarded to the following for placing the same before His / Her Lordship with the request that Hon'ble Court will rise at 3.30 P.M. to facilitate arrangements.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. All Private Secretaries to Hon'ble Judges, Raj High Court, Jodhpur/ Jaipur

(Handwritten Signature)
12/10/2024
REGISTRAR (ADMN.)

Copy also forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt., Law Department-cum-Legal Remem., Raj., Jaipur.
2. The Registrar General, Rajasthan High Court.
3. The Registrar (Vigilance)/(Admn.)/(Rules)/(Classi.)/(Exam.)/Judicial/OSD(F&I)/OSD, Rajasthan High Court, Jodhpur.
4. The Registrar (Admn.), Raj. High Court, Jaipur Bench, Jaipur with the request to circulate amongst all the concerned endorsed herein at Jaipur.
5. The Registrar (Vigil.),(Wrts)/(Class.I&II)/(OSD)/Judicial, Raj. High Court, Jaipur Bench, Jaipur.
6. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
7. The Director, Rajasthan State Judicial Academy, Jodhpur
8. The Additional Solicitor General of India Deputy Solicitor General of India, Jodhpur/ Jaipur
9. The Advocate General/ all Additional Advocates General, Jodhpur/ Jaipur.
10. The District & Sessions Judge, Jodhpur Metro./ Jodhpur District/ Jaipur Metro. I & II/ Jaipur District.
11. The Chairman/Vice Chairman/Members/Secretary, Bar Council of Rajasthan, Jodhpur/ Jaipur.
12. The Member Secretary/ Joint Secretary, Raj. State Legal Service Authority, Jodhpur/ Jaipur
13. The Secretary, RHC Legal Service Committee, Jodhpur.
14. The President, Raj. High Court Advocates' Association, Jodhpur.
15. The President, Raj. High Court Lawyers' Association, Jodhpur.
16. The President Raj. High Court Bar Association, Jaipur.
17. The President, The Jaipur Bar Association, Jaipur.
18. The Financial Advisor/ All Joint Registrars / All Deputy Registrars, Raj. High Court, Jodhpur/ Jaipur.
19. The Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur.
20. All Court Masters, Rajasthan High Court, Jodhpur/ Jaipur
21. The Court Officer/ Court Manager, Rajasthan High Court, Jodhpur/ Jaipur with the direction to make all necessary arrangements.
22. The Government Advocate Office, Jodhpur/ Jaipur.
23. The AOJ, Cause List Section/ Computer Cell, Raj. High Court, Jodhpur/ Jaipur.
24. Notice Board, Rajasthan High Court, Jodhpur/ Jaipur.

(Handwritten Signature)
12/10/2024
REGISTRAR (ADMN.)